- (b) whether Nepal has offered a number of items for export to Pakistan: and
- (c) if so whether they will be transported through the India Transit point?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH); (a) Yes, Sir. As the trade between Nepal and Pakistan is strictly a bilateral issue batween these two countries, the question of Government's- reaction does not arise.

- (b) Government have seen press reports to this effect.
- (c) Nepal's transit trade with Pakistan would be dealt with in the same manner as its transit trade with other countries.

Contents of Pakistan Premier's letter to Indian Prime Minister

2850. SHRIMATI VEENA VERMA: Will the Minister of EXTERNAL AF-FAIRS be pleased to state;

- (a) what' were the contents of Pakistan Premier's letter handed over to Prime Minister Rajiv Gandhi by Pakistan Foreign Minister during his visit to Delhi at the end of July; and
- (b) whether Government have seen Pakistan's Information and Broadcasting Minister's speech in Pakistan Senate that there has been no change in Pakistan's policy on the Kashmir and nuclear issues in the wake of Mr. Gandhi's recent visit to Islamabad; if so, what is Government's reaction

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH); (a) Pakistan's Foreign Minister, during' his visit to Delhi at the end of July, did not hand over any letter from the Prime Minister of Pakistan to our Prime Minister.

to Questions

(b) Yes, Sir. Government's views on these issues are well known. Prime Minister Shri Rajiv Gandhi had stated our position at the Joint Press Conference at Islamabad on 17th July.

Strength of the Officers and Staff of the Personnel Division of ITDC

- 2851. SHRI J. S. RAJU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;
- (a) what was the strength of officers and the staff of the Personnel Division of ITDC during the last three years, year-wise;
- (b) what is the number of officials who were promoted during this period year-wise;
- (c) what steps have been taken to improve the functioning of Personnel Division of ITDC; and
- (d) whether Government propose to take steps to revamp Personnel Division of ITDC in the near future; if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI SHIV-RAJ PATIL); (a) and (b) The requisite information is given below: —

	Strengt	Strength		Promoted	
Year	Officers	St?ff	Officer*	Staff	
		46	" 4	.7	
1987-88 ;	16	49	Nil	Nil	
		51	2	Nil	

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मध्य प्रदेश में रेस पहरियों का नदीकरण

2852. श्री ग्रजीत जोगी: ठाकुर जगतपाल सिंह:

ेक्या **रेल** मंत्री यह बताने क्री कृषा करेंगे कि :

- ः (क) सातवीं पंचवधीय योजना में मध्य प्रदेश में रेल पटरियों के नवीकरण के संबंध में क्या लक्ष्य रखा गया था ग्रीर श्रव तक इसमें क्या प्रमति हुई है ; और
 - (ख) श्रानुपातिक रूप से धंचवर्षीय योजना में क्या लक्ष्य निर्वारित किया गया है ?

रैल मंत्रालय के राज्य मंत्री (श्री माधवराव सिन्धिया): (क) रेलाय के नवीकरण के आंकड़े राज्य-वार नहीं रखे जाते हैं ; तथावि, सध्य, पश्चिम और दक्षिण-पूर्व रेलों के सम्बन्ध में साववीं योजना अवधि केदौरान कुल लक्ष्य 8197 कि मी० निर्धारित किया गया या जिसमें समस्त मध्य प्रदेश आता है । इसमें से सात्वीं योजना के पहले चार वर्षों में यथा 1985-86 से 1988-89 तक किया गया रेल-पथ नवीकरण का कार्य 6717 भि०मी० है।

(ख) समस्त भारतिय रेलीं पर प्रति-वर्ष 4700 कि०मी० अध्वे रेल-पथ का नवीकरण करने की योजना है बशर्ते कि धन उपलब्ध हो । ग्राउवीं योजना के लिए ग्रानुपातिक रेलवे-वार लक्ष्यों पर विनिश्चय योजना अवधि के दौरान वर्ष-नु-वर्ष किया जायेगा-.।

to Questions

Transport problem of school children in Delhi

2853. SHRI KAPIL VERMA: Will the Minister of SURFACE TRANS-PORT be pleased to state;

- (a) whether Government are aware of the faet that a number of educational, institutions in Delhi have stopped the facility of DTC buses for the transport of students, thereby causing great hardship to them;
- (b) if so, what are the reasons therefor; and
- (c) what s'teps Government have taken to solve the transport problem of school -going children?

THE (MINISTER OF STATE OF HE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PI-LOT); (a) to (c) Consequent upon a judgement of the trial court, the D.T.C. has formulated a new scheme under which D.T.C. would charge school bus fee directly from the students so that there is no, profiteering by the schools. Some schools are not agreeable to the new scheme, DTC has not withdrawn buses from any of the schools. However, out of 80 schools 14 have stopped availing of such facilities, on their own.

DTc is making all possible efforts to provide buses to schools within the frame work of the Court's order. Besides, DTC also provide concessional travel facilities to all students, on their normal services;